

infiltration, including the strengthening of deployment, intensification of patrolling, and erection of fencing to identified sensitive areas are being taken.

Construction of Multi-Storeyed Flats on Green Belt

2965. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether multi-storeyed flats are being constructed in the green belt of Delhi;

(b) if so, the details thereof;

(c) whether permission to construct these flats have been granted by DDA; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The DDA has reported that no such construction has been reported with regard to development areas' or on its lands elsewhere. Information in respect of other agencies is being collected and will be laid on the Table of the House.

Reservation of DDA Flats/Plots for SCs/ STs

2966. SHRI SHASHI PRAKASH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether in certain schemes the applications received from Scheduled Caste and Scheduled Tribe registrants for DDA flats/plots have been less than the number of flats/plots reserved for them;

(b) if so, whether the fresh applications have been invited from the SC&/ST by DDA to complete the quota reserved for them;

(c) whether the remaining flats/plots reserved for them are being allotted to persons belonging to general category; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) A scheme known as Ambedkar Awas Yojana was opened in 1989 for registration of applicants exclusively from SC/ST category for allotment of Janata, LIG and MIG flats, with a view to cover deficiency in respect of allotment of flats to these categories under the New Pattern Scheme 1979.

(c) and (d). The relevant brochures of New Pattern Registration Scheme, 1979, Self-Financing Schemes V and VI lay down that if requisite number of applications are not received from the reserved categories, the flats will be offered to the persons in the non reserved categories. Under the Rohini Residential Scheme plots are being allotted to general category registrants because persons registered under SC/ST category at the time of launching of the scheme have already been allotted plots.

Production of Flowers

2967. KUMARI PUSHPA DEVI SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have assessed the possibility of increasing the production of flowers in the country;

(b) whether there is a great scope for flower export; and

(c) if so, the steps taken to promote the export of flowers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). The Government have assessed possibility of increasing flower production in the country and there is a great scope for export of flower specially in the Middle East and European market. The following steps have been taken to promote export of flowers:-